HIGH COURT OF DELHI AT NEW DELHI

No. /98 /JR-CPC/DHC/2022

Dated: 30.11,2022

CORRIGENDUM

Reference to Tender Notice No.144/JR-CPC/DHC/2022 dated 15.11.2022, published on the website of Delhi High Court, Delhi District Courts and Delhi State Legal Services Authority and in the newspapers namely Indian Trade Journal, Nav Bharat Times (Hindi Edition) and Hindustan Times (English Edition), in respect of the technical specification mentioned in Annexure A-1 (Laser/Duplex Printer Specification with Ethernet Port & "WiFi") and Annexure A-2 (Multi Function Printer with Ethernet Port & WiFi (Mono)), the configuration in respect of Simplex printing speed (A4) be now read as "25 PPM or more" instead of "30 PPM or more" in both Annexure A-1 and A-2 of the above Tender Document. The amended Annexure A-1 & A-2 are attached to this Corrigendum.

In the Undertaking (Annexure-D) be submitted in the new format attached with this Corrigendum.

(Abhilash Malhotra)
Joint Registrar (J) (CPC)
for Registrar General
Delhi High Court, New Delhi

21244-49 Endst. No. ____/JR-CPC/DHC/2022

Dated: 30.11.22

Copy to: -

1. The Registrar General, Delhi High Court, New Delhi.

2. Ld. Principal District & Sessions Judge (HQs.), Tis Hazari Courts, Delhi-54.

- 3. The Member Secretary, Delhi State Legal Services Authority with the request to upload the same with Tender Notice No. 144/JR-CPC/DHC/2022 dated 15.11.2022 on the website of DSLSA.
- 4. The Registrar (I.T.), Delhi High Court, New Delhi.
- 5. The Chairman (I.T. & Digitization) Delhi District Courts with the request to upload the same with Tender Notice No. 144/JR-CPC/DHC/2022 dated 15.11.2022 on the website of Delhi District Courts.

6. The Director (I.T.), Delhi High Court with the request to upload the same with Tender Notice No. 144/JR-CPC/DHC/2022 dated 15.11.2022 on the website of this Court.

(Abhilash Malhotra)
Joint Registrar (J) (CPC)
for Registrar General
Delhi High Court, New Delhi

ANNEXURE -'A-1'

IN THE HIGH COURT OF DELHI AT NEW DELHI

To

The Registrar General, High Court of Delhi, Sher Shah Road, Delhi.

TECHNICAL BID

Laser/Duplex Printer S	'Yes' or 'No' only	Remarks (In case of Better Configuration	
Make & Model Number	Exact details to be provided by the bidder with its official brochure		
Printing Technology	Monochrome Laser Printing		
Duplex Printing	Auto Duplex with Ubuntu 14.04 Driver support for duplex		
Simplex Printing Speed (A4)	25 ppm or above		3)
First Print Out Time	8 seconds or less		
Resolution	600 x 600 dpi or better	***************************************	18
Paper Tray Capacity	250 pages		
Output Tray Capacity	100 pages		
Paper Type	Plain Paper, Heavy Paper, Transparency, Label, Index Card, Envelope		
Duplex Printing	A4 / Letter / Legal		
RAM	64 MB or more		
Interface	USB 2.0 Hi-speed or more10/100 Base-T Ethernet (Network) and WiFi	nt	
Operating System Drivers to be provided for	Ubuntu 14.04 and later, Windows Vista and later including Windows 8 (all 32 and 64 bit both)	2000 200 200 200 200 200 200 200 200 20	
Duty Cycle	10000 pages per month		
Power Requirement	AC 220 -240V (±10%), 50 / 60Hz (±2Hz)		
Original Equipment Manufacturer (OEM) Product	OEM Manufacturer or its authorised dealers with OEM Manufacturer Authorization only to bid		
Warranty	5 Years Comprehensive warranty including all parts (except toner Cartridge) with onsite support		/
Service Centre	Authorized Service Centre in Delhi.		

(ANNEXURE -'A-1' contd....)

BIDDER T	O GIVE DETAILS	
A. Yield per Toner Cartridge	3	
B. Whether Toner cartridge & Drum Integrated		
C. Whether Cartridge refillable		
D. Attach Product Brochure/Configuration details		

Signature:	
Name	
Designation	2
Company/Concern's na	ame & address
Photos and the second s	
Mobile:	
Mobile: Email:	

(Stamp of Concern/Company)

(ANNEXURE -'A-2')

Multi Function Printer Specificat (Print	'Yes' or 'No' only	Remarks (In case of Better Configuration)						
Make and Model Number	Exact details to be provided by the bidder with its official brochure		,					
Printing Technology	Monochrome Laser Printing							
Simplex Printing Speed (A4)	25 ppm or more							
Print Resolution	600 x 600 dpi							
First Printout Time								
Auto Duplex Print	Auto Duplex Standard							
Available Paper Size for Auto Duplex Print	Plain Paper, Heavy Paper, Transparency, Label, Index Card, Envelope		8					
	BIDDER TO GIVE DETAILS							
A. Yield per Toner Cartridge								
B. Whether Toner cartridge & Drum Integrated		× 1						
C. Whether Cartridge is refillable								
	PAPER HANDLING							
Auto Document Feeder (ADF	30 sheets							
Available Paper Size for Auto Document Feeder	A4, B5, A5, B6, Letter, Legal							
Paper Input (Standard)	250-sheets (Plain Paper of 60-80 gsm),1-sheet Multipurpose Tray							
Paper Output	100 sheets							
Paper Sizes (Standard Cassette)	A4, B5, A5, B6, Letter, Legal							
Paper Sizes (Multipurpose Tray)	A4, B5, A5, B6, Letter, Legal							
Paper Types	Plain Paper, Heavy Paper, Transparency, Label, Index Card, Envelope							
	SCAN							
Scan Resolution	Optical 600 x 600 Dpi or better							
Color depth	24 bit Color Scanning							
Scan Speed	Up to 12 ppm (Black & White), Up to 5 ppm (Color)							
Pull Scan	Yes. USB & Network							
Push Scan (Scan to PC)	Yes, USB & Network							
Scan Features	TWAIN Compatible							
Scan Output	PDF, JPG, TIFF etc							
Scanning Options	Color, Grey Scale, Black & White etc							
Scanner Compatibility	SANE Family of Scanners (SANE Project Supported Device)							
	COPY							
Copy Speed (Simplex: A4)	25 cpm (copies per minute) or more							
Copy Resolution	600 x 600dpi							
First Copy Out Time (A4)	10 seconds or less							
Reduce / Enlargement	25 -400 %							
Modem Speed	Up to 33.6Kbps							
Memory Capacity	Up to 100 pages							
Coded Dial	Up to 99 dials							

(ANNEXURE -'A-2' contd....)

Receive Mode	FAX Only, Manual, Answering, Fax/TelAuto	
-	Switch	
Memory Backup	Permanent fax memory back-up	
Other Fax Features	Plain Paper Fax, EPABX Compatible, Auto Redial, Fax Activity Reports, FaxActivity Result Reports, Fax Activity Management Reports	

	CONNECTIVITY & SOFTWARE						
Standard Interface(s)	USB 2.0 High-Speed,10/100 Base-T Ethernet (Network), Phone Line Port and WiFi						
Network Security (Wired)	IP/Mac address filtering						
Compatible Operating Systems*3	Ubuntu 14.04, Windows Vista and later including Windows 8 (all 32 and 64 bit both)						
	GENERAL SPECIFICATIONS						
Memory	64 Mb or Higher						
Power Requirements							
Monthly Duty Cycle	10000 Pages						
Energy Certification	Energy Star (EPA) ver 5.0 / BEE India Star ver 1						
Warranty	5 Years Comprehensive warranty including all parts (except toner Cartridge) with onsite support.	=					
Service Centre	Authorized Service Centre in Delhi.						
Original Equipment	OEM Manufacturer or its authorized dealers with						
Manufacturer (OEM) Product	OEM Manufacturer Authorization only to bid						
Attach Product Brochure/Configuration details							

Signature	2
Name	
Designat	ion
	ny/Concern's name & address
Compa	Tyrodicetti s name a address
7	Tyrodicem's hame & address
Mobile: _	Tyrodicem's hame & address
7	Tyrodicem's hame & address

(Stamp of Concern/Company)

ANNEXURE -'D'

IN THE HIGH COURT OF DELHI AT NEW DELHI

DECLARATION REGARDING ACCEPTANCE OF TERMS AND CONDITIONS CONTAINED IN THE TENDER DOCUMENTS

То

The Registrar General, High Court of Delhi, Sher Shah Road, Delhi.

Respected Sir	Res	pected	Sir
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1	have	carefully	gone	through	the	Terms	and	Conditions	contained	in the	Doc	ument
(No		#)	1	dated)	regard	ding Supply	and installa	ation of	1181	Laser
Duplex P	rinters a	& installation	on softv	vare + 36	5 MF	D Duple:	x Netv	vork Printers	(Mono) & ir	nstallatio	n softv	ware +
25 MFD	Duplex	Network F	Printers	(Color) 8	& inst	allation :	softwa	are + 1258 T	FTs screen	s for Dia	as alor	ngwith
								warranty ar				7.0
		ırts & Delh										
Т	erms a	and Cond	itions	of the T	ende	r Docui	ment	and corrige	endum are	accepta	ible t	o the
Concern/	Compa	ny and the	Conce	rn/Compa	ny wi	ll be bou	ınd to	abide by the	tender term	ns & cond	ditions	
1,	furthe	certify th	nat I a	ım an aı	uthori	zed sig	natory	of my Co	mpany/Cond	cern and	d ther	efore,
competer	nt to ma	ke this dec	laration	1.								
									You	rs Truly,		
Witnesse	s:											
							5	Signature:				
								Name				
								Designation_				
								Company/C	Concern's na	ame & ad	aress	
								Mobile:				
							1					
							F	Place				

(Stamp of Concern/Company)